

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 877/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: M/s. Solara Active Pharma Sciences Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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MENTIONED BY PRAECIPE

ORDER

T.C.P. No. 877/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. A mention has been made through a Praecipe dated 12.12.2017 with Annexures of Consent Affidavit dated 1st December, 2017 of the sole unsecured creditor i.e. Strides Shasun Limited.
3. The Registry is directed to put up with the record and to be listed for next hearing on **20.12.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

12.12.2017
aah

Sd/-

M.K. SHRAWAT
Member (Judicial)